

<i>Name of States/ U. Territories</i>	<i>Number of cases sanctioned</i>
<b>Union Territories</b>	
1 Chandigarh . . . . .	86
2 Delhi . . . . .	1999
3 Pondicherry . . . . .	307
<b>Total . . . . .</b>	<b>159173</b>

**Crop Insurance Claims**

2185. SHRI HARI KISHORE SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any delay in the settlement of crop Insurance Claims; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) & (b) There is generally no delay in the settlement of claims. However, sometimes timely payment of claims is not possible when there is delay in the receipt of yield data, discrepancies are noticed in the claims or share of Central & State Governments is not available in time.

**Denial of Civil Liberties in Pakistan Occupied Kashmir**

2186. DR. C. SILVERA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Pakistan is denying Civil liberties to the people living in the occupied areas of Jammu and Kashmir;

(b) if so, the reaction of the Government thereto; and

(c) the steps proposed to be taken by the Government to take up the issue at the international level?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) In the areas of Jammu and Kashmir under Pakistan's illegal occupation, there is reported to be widespread dissatisfaction as the people have not been able to exercise their democratic and political rights. Several areas do not have representative assemblies. Elections to such assemblies, where they exist, are held irregularly and are extensively manipulated.

(b) Pakistan has no locus standi in these areas which are under its illegal occupation.

(c) Government is committed to the Simla Agreement under which all differences between India and Pakistan are to be resolved bilaterally and peacefully.

[Translation]

**Ravine Development Programme**

2187. SHRI DEVENDRA PRASAD YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Punjab and Bihar have been included under Ravine Development Programme;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir.

(b) Does not arise.

(c) No plan outlay has been approved by the Planning Commission for the Ravine Reclamation Programme for the year 1991-92.

**New Telephone Connections in Surat, Gujarat**

2188. SHRI CHHITUBHAI GAMIT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of persons on the waiting list for telephone connections

in Surat (Gujarat) since 1988 and till date, category-wise;

(b) the number of telephone connections released during the above period, year-wise and category-wise;

(c) the time by which the waiting list is likely to be cleared; and

(d) the steps being taken by the Government to provide those tele-

phone connections to the subscribers at the earliest?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU):** (a) The number of persons in Surat (Gujarat) on the waiting list since 1988 who have not been provided a telephone till date are as follows:—

<i>Category</i>	<i>No. of persons on waiting List</i>
OYT . . . . .	459
Special . . . . .	537
General . . . . .	3649
Total . . . . .	4645

(b) The number of connections released are as under:—

<i>During period</i>	<i>OYT</i>	<i>Special</i>	<i>General</i>	<i>Total</i>
1-1-88 to 31-12-88 . . . . .	690	344	690	1724
1-1-89 to 31-12-89 . . . . .	2660	1331	2660	6651
1-1-90 to 31-12-90 . . . . .	200	136	200	536
1-1-91 to 1-7-91 . . . . .	370	185	370	925

(c) and (d) Expansion plans have been drawn for clearing the waiting list progressively during the Eighth Plan period.

During 1991-92, following installations/expansions have been planned in Surat.

1. Surat Mahidharpur . . . E-10B . . . Main 10,000 lines
2. Surat Textile Market . . . E-10B . . . Expansion 10,000 lines
3. Surat . . . . . E-10 B . . . RLU Main 1,000 lines

#### **Use of Hindi in Official Work**

years in accordance with the Constitutional directives;

2189. **PROF. RASA SINGH RAWAT:** Will the Minister of HOME AFFAIRS be pleased to state:

(b) the percentage of official work of the Union Government being conducted in Hindi and English at present;

(a) the steps taken to give Hindi its due status in the official work of the Government during the last three

(c) the targets set for the use of Hindi in category 'A', 'B' and 'C'